

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**STARRED QUESTION NO.210**  
**TO BE ANSWERED ON 06.08.2021**

**BHANUPALI-BERI RAILWAY LINE**

210 # MS. INDU BALA GOSWAMI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government proposes to declare Bhanupali-Bilaspur-Beri (Himachal Pradesh) railway project as project of National importance;
- (b) if so, the details thereof;
- (c) the length of railway track in kilometers to be laid in Bilaspur district in first phase of this project and the details regarding its cost; and
- (d) the time limit to complete the first phase ?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 210 BY MS. INDU BALA GOSWAMI ANSWERED IN RAJYA SABHA ON 06.08.2021 REGARDING BHANUPALI-BERI RAILWAY LINE.

(a) & (b) : Bhanupali – Bilaspur - Beri (63.10 km) new line project was approved by Cabinet Committee in Economic Affairs (CCEA) in Feb 2008 on cost sharing basis with Government of Himachal Pradesh. The funding pattern of project for completion cost is as under:-

i) 25% by State Government including cost of land acquisition assessed as ₹70 crore. Any increase in land cost will have to be funded extra by State Government.

ii) 25% by Ministry of Railways through normal GBS (Gross Budgetary Support).

iii) 50% by Ministry of Finance as additionality.

Bhanupali-Bilaspur-Beri new line project is not a national project. However, project is a priority new line project and has been included in Vision2024.

(c) : Railway projects are not executed/taken up district/State-wise as Indian Railways' network spans across various district/State boundaries. Bhanupali-Bilaspur-Beri new line project falls in Punjab and Himachal Pradesh. Revenue survey up to 52 Km has been completed and land acquisition initiated and revenue survey has been taken up beyond Km 52 to Km 63. In Himachal Pradesh 36.52 Hectare revenue land out of total 84.09 Hectare land and 135.63 Hectare revenue land out of total 143.48 Hectare land in Punjab has been acquired and balance land acquisition has been taken up. Forestry Clearance has been completed in Punjab and Himachal Pradesh. However Himachal Pradesh State Forest Development Corporation Limited (HPFDCL) has to expedite felling of 14436 trees and Punjab State Forest Development Corporation Limited (PFDCCL) to expedite felling of 6604 trees. Tunneling and bridge work have been taken up to Km 20 and design of Tunneling and bridges have been taken up between Km 20 to Km 52.

(d) : Completion of any Railway Project(s) depends on various factors like quick land acquisition by State Government, permission of tree cutting, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climate conditions etc. and all these factors affects the completion time of the project (s). As such, confirmed completion time of project cannot be ascertained at this stage. Nevertheless, every effort is being made to execute the project expeditiously.

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